

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 684/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT
MEMBER (J)

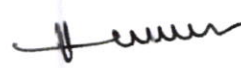
SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.01.2018

NAME OF THE PARTIES: M/s. Syntex Trading & Agency Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

1.	Hemantkumar	Adm. Officer	
----	-------------	--------------	---

COMMON ORDER

C.S.P. No. 684/230-232/NCLT/MB/MAH/2017

C.S.P. No. 736/230-232/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present.
2. For want of time adjourned to **19.01.2018**.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
05.01.2018.

aah

Sd/-

M.K. Shrawat
Member (Judicial)